

THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH

Item 24

CP(IB) No. 334/Chd/Pb/2019

Under Section 9, IBC 2016

**In the matter of:-**

S.K. Yarns

...Petitioner/ Operational Creditor

Vs.

Jindal Agro Mills Pvt. Ltd.

...Respondent/ Corporate Debtor

**Present:** Mr. Darshan Singh, proxy counsel for Mr. Vikas Bali, Advocate for the petitioner/ operational creditor.  
Mr. Amrinder Singh, Advocate for the respondent/ corporate debtor.

Arguments heard. Order reserved.

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**(Subrata Kumar Dash)**  
**Member (Technical)**

March 15, 2023  
SM

-sd-

**(Harnam Singh Thakur)**  
**Member (Judicial)**